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CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI.

OA No. 56/2020

Date of decision : 14.01.2020

Coram: R. Vijaykumar, Member (A)
Ravinder Kaur, Member (J).

Nilesh Pandurang Maku,
Resident of 18, E-8, 4/1, New Panvel,
Dist. Raigad, Pin No. 410 206.

Office Address:

Tajmahal Post Office, Hen Road,
Opp. Electric House, Mumbai-1.

.. Applicant.
(By Advocate Shri R.K. Mendadkar).

Versus

1. Union of India,
Through its Secretary,
Ministry of Communications and Information
Technology(India), Having its office at
Sanchar Bhavan, New Delhi- 110 001.
Sr. Superintendent of Post Offices,
Mumbai South Division, Mumbai-1.
2. Director of Postal Service(MR),
Having office at Post Master General,
Mumbai Region, Mumbai- 400 001.
3. Sr. Superintendent of Post Offices,
Mumbai South Division,
Mumbai- 400 001.

.. Respondents.

Order (Oral)
Per : R. Vijaykumar, Member (A).

Numerous objections as below were noted
by the Registry on 27.11.2019 after this OA was
filed on 22.11.2019.

2. However, these objections were not removed and a weeks' time was given to the learned proxy counsel for the applicant on 06.01.2020 by this Bench but the objections continue. It is also noted today that Annexures A-1 to A-5 are only typed copies and the original is not produced. In the circumstances, it is not possible to consider this matter despite vehement objections expressed by the learned proxy counsel for the applicant, considering especially that even the OA is not as per format, verifications are not signed and the entire OA is irregularly formulated for consideration of this Bench. In the circumstances, the learned proxy counsel for the applicant now requests permission to withdraw this application with liberty to refile which is granted. The Registry is directed to assign an OA number to this application. Hence, this OA is dismissed as withdrawn with liberty as above. No costs.

(Ravinder Kaur)
Member (J)
Ram.

(R. Vijaykumar)
Member (A).